## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1570/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Fairmacs Shipping & Transport Services Pvt. Ltd.

V/s.

Trimurti Corns Agro Foods Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

13. No. NAME DESIGNATION SIGNATURE

Marketing P

for Respondent.

N.6 Jule

Counsel M. Vishal

Mughkar a/w

Adv. Ms Smriti The

11b Mulla & Mulla R

C. B C

foc Petitionei SA

ORDER TCP No. 1570/ I&BC/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 5.1.2018.

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)